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**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/07/2017 AT 10.30 AM**

**PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL**

APPLICATION NUMBER :

PETITION NUMBER :TCP/57/2016

NAME OF THE PETITIONER(S) : T.O. Abraham

NAME OF THE RESPONDENT(S) :Cavunal Rubber Estates (P) Limited and 5 others

UNDER SECTION : 111, 397/398, 402, 403, 406 and Schedule XI

S.No.	Name (in Capital)	Represented by	Signature
①	Roshan Atiq Sar Hariharan Karthi	for Petitioner	M. Sharief Tariq
②	Joseph Kuriantha Senior Counsel for KVS Law Chambers	for 2nd Respondent	Enrollee (Kanchikav Channa)

ORDER

Counsel for the Petitioner is present. Counsel for R3 is present. Counsel for R3 has submitted that the Petitioner has already sold his shares to R2 by executing the required documents and consideration has also been paid. The issue with regard to the maintainability of the Petition shall be taken up first and rest of the issues will be taken up at the time of final hearing. Put up on 2.8.2017 at 10.30 A.M.

S. Vijayaraghavan
(S. VIJAYARAGHAVAN)
Member (Technical)

Ch. Md. Sharief Tariq
Member (Judicial)